**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P.No. 128/KB/2018 C.P.No. 12/2016 HCP)

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M.

Name	of the Company	Subroto Kumar -Vs- Ted	chno Culture Buiding Centre Pv	rt.Ltd.
Under Section		433,434,439		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

## ORDER

No body responds.

This winding up petition is transferred from the Hon'ble Patna High Court to this Tribunal. Issue notice to the petitioner fixing for hearing on 06/03/2018.

(Jinan K.R.) Member (J)